

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.327
119(ND)/17

IN THE MATTER OF:

M/s. Aperam Stainless Services and Solutions Precision S.A.S
.....APPLICANT/PETITIONER

Vs.

M/s. IUP Jindal Metals and Alloys Ltd. & Ors.RESPONDENT

SECTION
U/s 241/242

Order delivered on 17.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Ms. Nimita Kaul, Adv, proxy counsel for
Ms. Zeba Khair, Adv
For the Respondent : Mr. Dinesh Pardasani, Ms. Shania Elias, Advocates.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **06.01.2023.**



(Court Officer)
(Court III)